

SHRI S. JAIPAL REDDY : He did not give the assessment. He deliberately slurred over it.

SHRI K. NATWAR SINGH : We are precise, as far as possible.

But your question relates to a particular individual who has imported 50,000 pounds of maraging 350 grade steel and Beryllium nuclear making materials through India.

MR. SPEAKER : It is not relevant to the question at all.

SHRI K. NATWAR SINGH : It does not relate to a larger question. I am prepared to deal with it separately.

SHRI DINESH GOSWAMI : The evidence is very clear that Pakistan is trying to manufacture a bomb. It is a separate question whether they have got a bomb or not but at the same time Pakistan is advocating the idea of nuclear free zone on its own. In the recent United Nations debate, it seems that Pakistan scored more votes than last year. Why is it that we have not been able to put forth this position that Pakistan, on the one hand, is talking in terms of nuclear free zone on its own and at the same time, is trying to become nuclear. Why is it that in spite of this, Pakistan is getting more votes every year in the General Assembly of United Nations ?

SHRI K. NATWAR SINGH : I have great respect for Mr. Goswamy. But I would appreciate if he could table a separate question with regard to non-peaceful dimensions of Pakistan's nuclear programme.

Training of Senior Officers Abroad

*66. **SHRI VIJAY KUMAR YADAV :**
SHRI NARAYAN CHOUBEY :

Will the **PRIME MINISTER** be pleased to state :

(a) Whether Government propose to send some senior I.A.S. and police officers to Britain and USA for training ;

(b) if so, the details and objectives thereof ; and

(c) the estimated cost of this programme and the agency bearing its cost ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SHRI P. CHIDAMBARAM) : (a) No, Sir, Apart from the ongoing programmes for training of administrators and trainers under Colombo Plan, UNDP and bilateral aid programmes; only a proposal for faculty development is in the initial stages of consideration.

(b) In the light of the Government's initiative in January, 1985 to train civil servants, there has been a sharp increase in the demand for suitably qualified faculty with upgraded training skills in the areas of pedagogy, curriculum design and development of training material as well as subject matter knowledge.

Two explanatory teams were deputed to France, UK and USA to assess the availability and quality of courses in certain well-established training institutions. Their reports have not yet been submitted to Government. A decision to depute faculty members will have to await the report of the teams and availability of funds.

(c) Does not arise in view of (b) above.

[Translation]

SHRI VIJAY KUMAR YADAV : Mr, Speaker, Sir, on the one hand the Government alleges that some forces are out to destabilise the country and on the other hand, the very countries against which such allegations are being made have been selected to provide training to our senior Police and Defence Officers. This makes our country more vulnerable to destabilising attempts.

I want to know from the hon. Minister how many people have been sent abroad for training in different stages and whether it is right that the personnel who have already received training abroad are proposed to be sent again ? What is the purpose of imparting training again to the batch who have already received it ?

[*English*]

SHRI P. CHIDAMBARAM : I respectfully submit that there is some misunderstanding and misapprehension in the mind of the Hon. Member.

SHRI S. JAIPAL REDDY : It has been caused by your former background.

SHRI P. CHIDAMBARAM : We are now talking about faculty development. The faculty development programme was started in 1983-84 known as the Trainers Development Programme. It is under the Colombo Plan. Four institutions in Britain offered courses for training faculty in training methodology. Now the number of institutions have increased. I can give the number of national institutions... (*Interruptions*)... If they have their preconceived notions, it is very difficult to dispel them. What we are trying to do is to enhance the number of trainers, meaning teachers, because the number of institutions in which we need to upgrade faculty has considerably increased... (*Interruptions*)...

SHRI BHAGAWAT JHA AZAD : Indian institutions are much better than those of America. I also agree with them that our officers should not be sent outside to America for training. We all support them and we oppose this scheme very much. This is only the Hon. Minister's idea. Why should our officers be sent to America for training? What for?

(*Interruptions*)

SHRI S. JAIPAL REDDY : No apologies, you have to stop this.

SHRI BHAGAWAT JHA AZAD : We strongly oppose this programme. Sir, please give us a debate.

(*Interruptions*)

SHRI BHAGAWAT JHA AZAD : We know what is India's prestige.

MR. SPEAKER : This is not the way... (*Interruptions*)...

SHRI BHAGAWAT JHA AZAD : We point out that this is a fantastic scheme.

MR. SPEAKER : This is not the way. I won't allow. Please take your seats. Please sit down... (*Interruptions*)... I have not allowed you all. Please sit down. Nothing goes on record... (*Interruptions*)... Please now listen. There are a certain rules. Why don't you follow. I have heard you all... (*Interruptions*) Are you a dictator? No, this is not the way. I might agree with you; but this is not the way... (*Interruptions*)... That is what I am saying.

SHRI BHAGAWAT JHA AZAD : Our IAS officers are much better than the American officers.

MR. SPEAKER : If Hon. Members try to disturb the proceedings of the House... (*Interruptions*)... This is not the way. You have expressed yourselves. This House is supreme... (*Interruptions*)... I don't know what sort of people you are. You can express anything. This is your House. This is your country. Whatever you decide will go here. The Government will take cognizance of what you say... (*Interruptions*)...

SHRI BHAGAWAT JHA AZAD : You give us a debate. (*Interruptions*)

MR. SPEAKER : Mr. Azad, I don't like it. This is your view. You can table a motion. I will admit that. But why do you disturb like this?

SHRI BHAGAWAT JHA AZAD : Indian officers are being sent to America for training, what a shame.

(*Interruptions*)

SHRI P. CHIDAMBARAM : May I complete the answer Sir? I have no objection to a discussion. I only want the record to show that this is a programme which was started in 1983-84... (*Interruptions*)... We will have a discussion. I am willing to have a discussion... (*Interruptions*)...

MR. SPEAKER : When we can have a discussion is there any reason why you should do like this?

SHRI BASUDEB ACHARIA : We want a discussion.

MR. SPEAKER : Who is objecting ?
Mr. Kurup, be reasonable. Mr. Choubey,
what are you doing ?

SHRI BASUDEB ACHARIA : Let
there be a debate.

SHRI P. CHIDAMBARAM : I have
said, I am ready for a discussion,

MR. SPEAKER : I say that there is a
rule. There is a decorum. Anything
which you say, you can discuss it. He was
only answering. We might not agree with
him. Our opinion is firm. We are col-
lectively agreed that we should not allow
it. Then we can have a discussion but
why you disturb like this ? It is all right
but do not do it like this.

WRITTEN ANSWERS TO QUESTIONS

[*Translation*]

Sati Practice

*68. SHRI MANPHOOL SINGH
CHAUDHARY :

SHRIMATI MEIRA KUMAR :

Will the Minister of HOME AFFAIRS
be pleased to state :

(a) whether Union Government are
considering any steps including Central
legislation to effectively check recurrence
of 'Sati' incidents and to prevent all acts
of its glorification in the country following
the recent 'Sati' incident in Rajasthan ;
and

(b) if so, the details thereof ?

THE MINISTER OF HOME AFFAIRS
(S. BUTA SINGH) : (a) and (b) The pro-
posal for Central Legislation is under
consideration. However, the State Govern-
ment of Rajasthan have already brought
out legislation through an Ordinance with
effect from 1st October, 1987.

[*English*]

Inclusion of "Kudumbi Community" in SC/ST List

*69. PROF. K.V. THOMAS : Will
the Minister of WELFARE be pleased to
state :

(a) whether there is any proposal to
include Kudumbi Community in the
Scheduled Caste/Scheduled Tribe list ; and

(b) if so, the time by which it will be
done ?

THE MINISTER OF STATE IN THE
MINISTRY OF WELFARE (DR.
RAJENDRA KUMARI BAJPAI) : (a) Yes,
Sir.

(b) A proposal to include Kudumbi
community in the list of Scheduled Castes
in Kerala is being examined along with
similar other proposals in the context of
the proposed comprehensive revision of
the lists of Scheduled Castes and Schedu-
led Tribes. Further, amendment in the
existing lists of Scheduled Castes and
Scheduled Tribes can be done only through
an Act of the Parliament in view of
Articles 341(2) and 342(2) of the Cons-
titution. In view of this, no time limit
can be specified at this stage.

C.S.I.R. R&D Laboratories

*70. SHRI C. MADHAVA REDDI ;
Will the PRIME MINISTER be pleased to
state :

(a) whether there is any proposal to
transfer R&D laboratories from the con-
trol of the Council of Scientific and
Industrial Research to the user Ministries
and Departments ;

(b) whether the Scientific Advisory
Committee has suggested an alternative
set-up for the R&D laboratories ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE
MINISTRY OF SCIENCE AND TECHNO-
LOGY AND MINISTER OF STATE IN
THE DEPARTMENTS OF OCEAN
DEVELOPMENT, ATOMIC ENERGY,
ELECTRONICS AND SPACE (SHRI K.R.
NARAYANAN) : (a) The CSIR Review
Committee has made some recommenda-
tions in this respect.

(b) and (c) Science Advisory Council
to Prime Minister (SAC-PM) has suggested
mechanisms to ensure greater involvement
of concerned Government Departments/
Agencies in policy formulation, programme
planning and implementation and funding
of the laboratories while they continue to
remain under CSIR.